

No: ADMN/ 7253 /2017

Office of the  
District Judge, Dakshina Kannada,  
Mangaluru, dated: 19-05-2017.

**NOTIFICATION**

Sub: Recruitment of candidates for the posts of  
Stenographers/Typists/Typist-Copyists/  
Process Servers/Peons – reg.

- Ref: 1. Notification No.ADMN/2100/2017 dated 08-02-2017 inviting applications for the posts of Stenographers/Typists/Process Servers/Peons.  
2. This office Notification (Corrigendum) No.ADMN/2684/2017 dated 17-02-2017 issued to Original Notification No.ADMN/2100/2017 dated 08-02-2017.  
3. This office Notification No.ADMN/3016/2017 dated 22-02-2017, inviting applications for the post of Typist-Copyists.  
4. This office Order dated 19-05-2017.

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This Notification is issued in connection with Recruitment of Candidates for the posts of **STENOGRAPHERS, TYPISTS, TYPIST-COPYISTS, PROCESS SERVERS AND PEONS**, as per Notifications referred (1) to (3) above.

Online Recruitment link at D.K. District Website [www.ecourts.gov.in/dakshinakannada/online-recruitment](http://www.ecourts.gov.in/dakshinakannada/online-recruitment) for submission of fresh applications through online for the posts of Stenographers, Typists, Typist-Copyists, Process Servers and Peons notified in Notifications referred (1) to (3) above **will open from 01-07-2017 to 15-07-2017** and for **payment of Fees through Online/SBI Challan from 01-07-2017 to 18-07-2017**.

The list of candidates applied for the above said notified posts whose applications are under consideration for further recruitment process will be published in official website of this Court. These candidates need not apply once again for the above said posts.

...2.

-: 2 :-

Those candidates whose names do not appear in the above said list may apply once again for the above said posts.

**Number of posts notified, reservations, other terms and conditions noted in the Notifications referred (1) to (3) above will remain unchanged.**

  
(K.S. BILAGI)  
PRL. DISTRICT & SESSIONS JUDGE,  
D.K., MANGALURU.

**Attachment:**

3 Notifications.

**Copy submitted to:**

1. The Registrar General, Hon'ble High Court of Karnataka, Bengaluru.

**Copy to:**

1. The Director, Department of Printing, Stationary and Publication, VIII Main, R. V. College Post, Mysuru Road, BENGALURU - 59.
2. The Commissioner, Department of Information, No.17, Bhagavan Mahaveer Jain(Infantry) Road, BENGALURU – 560 001.
3. The Director, Department of Information and Tourism, BENGALURU - 59.
4. The Director, Employment Exchange, D.K., Mangaluru.
5. All Establishment Courts of this Unit through E-mail with a request to affix the Notification on the Notice Board of concerned Courts.
6. Notice Board of this Office.